

Government of Jammu and Kashmir  
Department of Law, Justice and Parliamentary Affairs  
Civil Secretariat  
Srinagar/Jammu  
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Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory  
of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

Ref. No. RDD-Leg/11/2020-12 RDD-PHE dated 16.07.2021

**GOVERNMENT ORDER NO:- 4077-JK (LD ) of 2021**  
**DATED:- 29 - 07 - 2021**

Sanction is hereby accorded to the appointment of Officer's of Rural Development & Panchayati Raj Department, as mentioned in annexure to this Government Order as Officer In charge (OIC) Litigation for the cases including Contempt Petition, if any, indicated against each pending before Hon'ble High Court of Jammu and Kashmir/Central Administrative Tribunal

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

**By order of Government of Jammu and Kashmir.**

Sd/-

**(Achal Sethi)**

Secretary to Government,

Dated:- 29 - 07 - 2021

No:-JK(LD)CODI/ 2021/03

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Principal Secretary to Government, Department of Rural Development and PR.
5. Director Litigation, Kashmir
6. Registrar General, J&K High Court, Jammu/Srinagar.
7. Principal Secretary to Hon'ble Chief Justice, High Court of Jammu and Kashmir.
8. Director Litigation, Srinagar/ Jammu.
9. Law Officer concerned
10. Officer In Charge Litigation (OIC).
11. Private Secretary to Chief Secretary for information of Chief Secretary.
12. Private Secretary to Secretary Law.
13. Incharge Website.
14. Government Order file.
15. Concerned file.

  
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**(Khursheed Ahmad Bhat)**

Additional Secretary to Government

**Annexure to the Government Order No. 4077-JK(LD) of 2021 dated 29.07.2021**

<b>S No.</b>	<b>Title of the case</b>	<b>OIC</b>
1.	Contempt Petition No. 313/2020 titled Vandana Gupta V/s Sheetal Nanda and Ors	Shri Uddham Dass, JKAS, Deputy Secretary, Department of Rural Development and Panchayati Raj
2.	Contempt Petition No. 23/2020 titled Farooq Ahmad Dar and Ors Vs Nagendra Nath and Ors	
3.	Writ Petition No. 600/2021 titled Taranjeet Singh V/s U.T of J&K and Ors	
4.	Contempt Petition No. 655/2018 titled Rahdey Sham vs Sheetal Nanda	
5.	Contempt Petition No. 283/2014 titled Bhagat Ram Bali V/s Mohd. Ashraf Bukhari and Ors.	
6.	O.A No. ---/2020 titled Yasir Hussain V/s UT of J&K and Ors	

  
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